

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH, (COURT-II)

76/241-242/ND/2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2020**

**NAME OF THE COMPANY: Anjali Bhardwaj & Ors. V/s. M/s. Magpic
Greenbuild Pvt. Ltd. & Ors.**

SECTION: 241-242 of Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present for the Petitioner : Mr.Saurabh Kalia, Mr. Juggal Kaushik, Mr.
Sumit Kaushik, Advocates**

Present for the Respondent : Mr. Kirtikar Sukul, Advocate

ORDER

Part arguments have been heard. Let short synopsis be filed by both the parties. To come up on 26th February, 2020.



**(L.N. GUPTA)
Member (T)**



**(INA MALHOTRA)
Member (J)**